## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 308 OF 2017**

Dated: 19th July, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Lanco Amarkantak Power Limited .... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M. G. Ramachandran Mr. Shubham Arya for R-3

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.10.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

ts/mk